In the court of Addl.Chief Judicial Magistrate, Bangalore Rural District, Bangalore Case List dated 31.07.2020

1st Session

Arguments/Hearing

- 1. CC. 11024/2018
- 2. CC. 1976/2019
- 3. CC. 2607/2019
- 4. CC. 2540/2017
- 5. PCR. 639/2018
- 6. PCR. 753/2019
- 7. PCR. 901/2019
- 8. PCR. Krishnappa
- 9. Cr. 336/2020
- 10. Cr. 313/2018

2nd Session

Arguments/Hearing

- 1. PCR. Suresh
- 2. PCR. Suresh
- 3. PCR. Suresh
- 4. PCR. Suresh
- 5. PCR. Suresh
- 6. PCR. Suresh
- 7. PCR. Anubhav Kumar
- 8. PCR. Shivakumar
- 9. PCR. Shrinivas

Hearing before charge

1. CC. 398/2019

Sd/-Addl.Chief Judicial Magistrate, Bangalore Rural District, Bangalore

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak